

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-502

IB-491/ND/2021

IA/3528/2024, IA/3470/2023, IA/892/2023, IA/1842/2023, IA/4541/2022,
IA/3879/2022, IA/5959/2021, IA/6022/2021, IA/4690/2022

IN THE MATTER OF:

Axis Trustee Services Ltd.

.....Applicant

Vs.

Blue Bird softtech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Krishnendu Datta, Sr. Adv. with Mr. Prateek Kumar, Ms. Smriti Nair, Ms. Niharika Sharma, Mr. Nishant Sharma, Advs.

For the Respondent : Mr. Sanjiv Sen, Sr. Adv. with Mr. Nakul Mohta, Mr. Kumar Anurag Singh, Mr. Vinayak Bhandari, Ms. Riya Dhingra, Ms. Vidhi Gupta, Mr. Puneet Pathak, Mr. Zain A Khan, Mr. Pragyan Mishra, Advs.

ORDER

Ld. Counsel on behalf of the Petitioner is present and their written submissions are now reflected on the e-portal. Ld. Sr. Counsel on behalf of the Corporate Debtor is present and submitted that they have filed their written submissions. However, their written submissions are not reflected on the e-

portal. Ld. Counsel may approach the Registry and cure the defects, if any, so that the same is reflected on the e-portal. List the matter on **13.08.2024 at 11.30 am.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)